

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 28th of September, 2021

S.O. 331 -- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Doda.

S.No	Name of the Officer S/Shri	Designation/Place of posting
1.	Mohd Sabar	Naib Tehslidar Bhella, Tehsil Bhella
2.	Manish Kumar Verma	Naib Tehslidar Chinta, Tehsil Bhaderwah
3.	Dr. Zaffar Iqbal	Naib Tehslidar Kandote, Tehsil Thathri
4.	Parkash Singh	Naib Tehslidar Assar, Tehsil Assar
5.	Bitty Singh	Naib Tehslidar Chilli Paine, Tehsil Gandoh
6.	Rahul Kumar	Naib Tehslidar Chiralla, Tehsil Chiralla
7.	Pritam Singh	Naib Tehslida Khellani, Tehsil Doda
8.	Harjeet Kumar	Naib Tehslidar Kalhota, Tehsil Doda
9.	Deepak Khajuria	Naib Tehslidar Athker (Sartingle), Tehsil Bhaderwah
10.	Rahul Singh Rana	Naib Tehslidar Bhalla, Tehsil Bhalla
11.	Shambu Nath	Naib Tehslidar Thatri, Tehsil Thatri
12.	Tariq Aziz	Naib Tehslidar Kahara, Tehsil Kahara
13.	Mohd Azeem	Naib Tehslidar Sinoo, Tehsil Gandoh
14.	Zaffar Iqbal	Naib Tehslidar, PA to Deputy Commissioner Doda

28/9

15.	Bishan Dutt	Naib Tehslidar Changa, Tehsil Gandoh
16.	Umar Farooq	Naib Tehslidar, ARA to DC Doda
17.	Vikramjit Singh	Naib Tehslidar Taintly, Tehsil Gandoh
18.	Mohd Aasim	Naib Tehslidar Pranoo, Tehsil Doda

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Powr/7/2021-10
Copy to the:-

Dated :- 28 -09- 2021

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. Deputy Commissioner Doda. This is with reference to his letter No. No 1142/DM/Doda Dated: - 25-09-2021
5. General Manager, Government Press, Jammu/ Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge website.

Aach
(Khursheed Ahmad Bhat)
Additional Secretary to Government